

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.65/BB/ 2017	-	For compliance of office objections raised by Registry	230/ 232	Prism Multitrade Pvt. Ltd., & 3 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
1.	P. BMARATH 9743955100	REPRESENTATION TO WHOM APPLICANT KJ

ORDER

Counsel for Petitioner is present. Again he requested time for complying objections raised by registry. List it finally on 23/11/2017.


Member (T)


Member (J)